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Government of Kerala  
2017



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 മാർച്ച് 28 28th March 2017 1192 മീനം 14 14th Meenam 1192 1939 ചൈത്രം 7 7th Chaithra 1939	നമ്പർ } No. } 13
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## PART I

### Notifications and Orders issued by the Government

General Administration Department

(2)

General Administration (Strictly Confidential)

No. 3/SC2/2017/GA(SC).

*Thiruvananthapuram, 14th March 2017.*

#### NOTIFICATIONS

(1)

No. 2/SC2/2017/GA(SC).

*Thiruvananthapuram, 14th March 2017.*

Mr. Justice Mohan M. Shantanagoudar, Chief Justice, High Court of Kerala has demitted the office as such on the afternoon of 16-2-2017, on appointment as Judge, Supreme Court of India, as per the Government of India Notification No. K-13011/1/2017-US.I (ii) dated 15-2-2017.

Mr. Justice Thottathil B. Radhakrishnan, Judge, High Court of Kerala who has been appointed to perform the duties of the Office of the Chief Justice of the High Court of Kerala as per Government of India Notification No. K-11019/4/2017-US.II (ii) dated 16-2-2017 assumed charge as Acting Chief Justice, High Court of Kerala on the afternoon of 16-2-2017.

By order of the Governor,

S. M. VIJAYANAND,  
Chief Secretary.